



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

**Completion of Recovery Proceedings against Abhey Ram Dahiya in the matter of
Polo Hotels Limited - Certificate No. 2236 of 2019 (PAN: ABVPD0924C)**

Recovery Certificate No. 2236 of 2019 dated June 12, 2019 was drawn against Abhey Ram Dahiya (PAN: ABVPD0924C) ["Defaulter"] for a sum of Rs. 8,28,353/- (Rupees Eight Lac Twenty-Eight Thousand Three Hundred Fifty-Three Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. ADJUDICATION/ORDER/SS/AS/2018-19/2341 dated February 28, 2019 in the matter of Polo Hotels Limited.

In view of the payment of the amount of Rs. 8,43,353/- (Rupees Eight Lac Forty Three Thousand Three Hundred and Fifty Three Only) due from the defaulter, the said Recovery proceeding is hereby completed against Abhey Ram Dahiya (PAN: ABVPD0924C) ["Defaulter"] in exercise of powers under sub-Section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 and Section 225 and Rule 12 of the Second Schedule to the Income Tax Act, 1961.

—Signed.

January 15, 2025

Delhi



RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
दस्ती अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
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